

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2213**  
TO BE ANSWERED ON 09/08/2024

**PENSIONERS UNDER NSAP**

2213 SMT. PRIYANKA CHATURVEDI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of pensioners under National Social Assistance Programme (NASP), Statewise;
- (b) the number of ineligible beneficiaries drawing benefits from the NSAP since 2019, Statewise;
- (c) the reason for incorrect payments under the NSAP; and
- (d) the date on which the coverage cap was revised for the NSAP?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

- (a) State-wise details of pensioners under National Social Assistance Programme – NSAP (number of digitized beneficiaries or the State/UT cap, whichever is lower), is at **Annexure-I**.
- (b) As per scheme guidelines of NSAP, it is the responsibility of the States/UTs concerned to identify the eligible beneficiaries in accordance with the eligibility criteria prescribed in the guidelines. The issue of some ineligible beneficiaries getting the pension assistance under NSAP schemes had found a mention in the Performance Audit Report No.10 of 2023 of NSAP by C&AG for the reference period 2017-2021. State-wise details of such beneficiaries mentioned in C&AG Report based on field audit is given in **Annexure-II**. The findings/observations of the audit had been referred to the States/UTs concerned. Based on the report received from States/UTs, responses on the observations were formulated and submitted to C&AG.
- (c) Non-compliance with age criteria, gender criteria, disability criteria, single beneficiary availing more than one pension, over/short payment of pension amount by States/UTs etc. are reported as reasons of incorrect payments as per C&AG Performance Audit Report No.10 of 2023.
- (d) The ceiling/cap on the number of beneficiaries under NSAP schemes was last revised on 21.09.2022.

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Annexure referred to in part (a) of Rajya Sabha Unstarred Question No. 2213 to be answered on 09.08.2024 regarding Pensioners under NSAP

Annexure-I

State-wise details of beneficiaries under National Social Assistance Programme

Sl. No	State/UT	Number of beneficiaries		
		Old Age Pension	Widow Pension	Disability Pension
1	Andhra Pradesh	663736	246832	24412
2	Bihar	3157256	634221	127100
3	Chhattisgarh	644429	203628	32085
4	Goa	7308	5886	466
5	Gujarat	620548	276078	20327
6	Haryana	259865	70808	16583
7	Himachal Pradesh	93178	21974	853
8	Jharkhand	918249	254520	25530
9	Karnataka	707058	380886	36815
10	Kerala	449160	320715	29791
11	Madhya Pradesh	1575079	546920	101470
12	Maharashtra	1091944	80725	9322
13	Odisha	1407189	521410	89379
14	Punjab	102698	18971	5815
15	Rajasthan	823972	315048	23950
16	Tamil Nadu	1282468	506716	55358
17	Telangana	480315	180720	20578
18	Uttar Pradesh	4722613	1025236	85773
19	Uttarakhand	204557	23898	2880
20	West Bengal	1230862	726172	54610
<b>NE States</b>				
21	Arunachal Pradesh	5893	288	112
22	Assam	635304	115007	33226
23	Manipur	53684	7075	905
24	Meghalaya	54380	8024	1558
25	Mizoram	24524	2278	722
26	Nagaland	45941	3827	1011
27	Sikkim	16928	1469	457
28	Tripura	126461	17231	2030
<b>Union Territories</b>				
29	A&N Islands	581	3	2
30	Chandigarh	2378	2486	100
31	D&N Haveli and D&D	8754	2109	310
32	NCT Delhi	107834	36361	4539
33	J&K	106697	6445	2077
34	Ladakh	6486	443	219
35	Lakshadweep	120	75	51
36	Puducherry	17713	9821	1271
	<b>Total</b>	<b>21656162</b>	<b>6574306</b>	<b>811687</b>

Annexure referred to in part (b) of Rajya Sabha Unstarred Question No. 2213 to be answered on 09.08.2024 regarding Pensioners under NSAP

Annexure-II

State-wise details of ineligible beneficiaries mentioned in C&AG in Performance Audit Report No.10 of 2023 of NSAP

(i) Indira Gandhi National Old Age Pension Scheme (IGNOAPS) in selected districts

Sl No.	State	Number of beneficiaries
1.	Chhattisgarh	29856
2.	Andhra Pradesh	16724
3.	Assam	8776
4.	Tamil Nadu	793
5.	Bihar	614
6.	Arunachal Pradesh	482
7.	Himachal Pradesh	67
8.	Tripura	27
9.	Odisha	19
10.	Manipur	12
11.	Gujarat	9
12.	Uttarakhand	6
13.	Mizoram	5
14.	Uttar Pradesh	4
	<b>Total</b>	<b>57394</b>

(ii) Indira Gandhi National Widow Pension Scheme (IGNWPS) in selected districts  
(persons who were below 40 years of age)

Sl.No	State/UT	Number of beneficiaries
1	Andhra Pradesh	21706
2	Telangana	8133
3	Chhattisgarh	4548
4	Assam	2699
5	Uttarakhand	1010
6	Arunachal Pradesh	163
7	Tamil Nadu	91
8	Bihar	71
9	Maharashtra	34
10	Punjab	23
11	Ladakh	22
12	Sikkim	18
13	Odisha	9
14	Himachal Pradesh	7
15	Gujarat	3
16	Madhya Pradesh	2
17	Manipur	1
	<b>Total</b>	<b>38540</b>

**(iii) Indira Gandhi National Widow Pension Scheme (IGNWPS) in selected Districts**  
(women who were not widows or even to males )

<b>S.No.</b>	<b>State/UT</b>	<b>Number of beneficiaries</b>
<b>1</b>	Bihar	346
<b>2</b>	Telangana	29
<b>3</b>	Ladakh	22
<b>4</b>	Jharkhand	11
<b>5</b>	Tamil Nādu	4
<b>6</b>	Mizoram	2
	<b>Total</b>	<b>414</b>

**(iv) Indira Gandhi National Disability Pension Scheme (IGNDPS) in selected Districts**  
(persons below 18 years)

<b>S.No.</b>	<b>State/UT</b>	<b>Number of beneficiaries</b>
1	Andhra Pradesh	2151
2	Chhattisgarh	1251
3	Assam	684
4	Telangana	521
5	Tamil Nadu	510
6	Arunachal Pradesh	179
7	Bihar	40
8	Ladakh	17
9	Gujarat	16
10	Odisha	9
11	Himachal Pradesh	1
12	Madhya Pradesh	1
	<b>Total</b>	<b>5380</b>

**(v) Indira Gandhi National Disability Pension Scheme (IGNDPS) in selected Districts**  
(persons whose disability level was below 80% or could not be determined)

<b>Sl No.</b>	<b>State/UT</b>	<b>Number of beneficiaries</b>
1	Andhra Pradesh	12571
2	Telangana	6098
3	Chhattisgarh	928
4	Haryana	721
5	Tamil Nadu	477
6	Punjab	198
7	Uttarakhand	14
8	Odisha	101
9	Meghalaya	58
10	Madhya Pradesh	40
11	Assam	39
12	Arunachal Pradesh	35
13	Jammu and Kashmir	19
14	Nagaland	16
15	Himachal Pradesh	4
16	Mizoram	3
	<b>Total</b>	<b>21322</b>

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